

## HIGH COURT OF ANDHRA PRADESH

### NOTIFICATION

The High Court hereby notifies the three entry points on the northern side of the High Court buildings i.e. Entry-1 for the staff members, Entry-2 for the Advocates and Entry-3 for the Registered Clerks/parties-in-person/parties for entering the High Court buildings. The western gate is notified as exit gate for the said persons, during the physical-cum-hybrid hearing of cases.

Amaravati,  
Dt:17.09.2021



Registrar General